

Assam Requisition And Control Of Vehicles (Amendment) Act, 1952

07 of 1952

[29 September 1952]

CONTENTS

- 1. Short title, extent and commencement
- 2. Amendment of Section 1(3) of the Assam Act XXXII of 1950

Assam Requisition And Control Of Vehicles (Amendment) Act, 1952

07 of 1952

[29 September 1952]

PREAMBLE

An

Act further to amend the Assam Requisition and Control of Vehicles Act, 1950

Whereas it is expedient further to amend the Assam Requisition and Control of Vehicles Act, 1950 (Assam XXX 1950), hereinafter called the principal Act, for the purpose hereinafter appearing; It is hereby enacted as follows:--

1. Short title, extent and commencement :-

(1) This Act may be called the Assam Requisition and Control of Vehicles (Amendment) Act. 1952.

(2) It shall have the like extent as the principal Act.

(3) It shall come into force at once.

<u>2.</u> Amendment of Section 1(3) of the Assam Act XXXII of 1950 :-

In sub-section (3) of Section 1 of the principal Act for the figures "1952" the figures "1953" shall be substituted. [Price 1 anna or Id.]